

C.A.No. 3991 OF 2001

ITEM No.27

Court No. 2

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.3991/2001 (For Preliminary Hearing)

M/S. HINDUSTAN ZINC LTD.

Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE, JAIPUR

Respondent (s)

(With Appln(s). for ex-Parte stay and permission to place addl.
documents on record) (With Office Report)

Date : 16/07/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Appellant (s) Mr. V. Lakshmikumaran, Adv.
Mr. M.P. Devanath, Adv.
Mr. V. Balachandran, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J

.SP2

Appeal admitted. Tag with C.A.No.430/2000.
I.A.No.2 is allowed.

.SP1

(N. Annapurna)
Court Master

(Shelly Sengupta)
Court Master